

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.110/2010

Dated: 11th November, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Orissa Power Transmission Corporation Limited ...Appellant(s)

Versus

O.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. Antaryami Upadhyay and
Mr. David A.

Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. Buddy A. Ranganadhan with Mr. Shaswath
Pattnaik for R-2 to R-4

ORDER

At the request of the learned counsel for the parties, post the matter on

18th November, 2011.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ks/ak